

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/10(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS GSHP REALTECH LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. Sunil Kumar Singhania, Adv.] For the RoC.

ORDER

1. Ld. Counsel for the RoC present.
2. Despite paper publication and filing of affidavit none turns up on behalf of the company in question, therefore, last chance is given. Failing which an appropriate order would be passed.
3. List the matter on **04.07.2024**.

D.Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)